

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2010
M.A. No. 93/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Rasik Zumberlal Luniya & Ors.
V/s.

Anand Shelters Developers and Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	R.2.Luniya	Pitioner	
2.	Minalyhi Nimbakar i/b. Saty D. Israel Law chamber	Adv. for Res.	M Nimbakar

COMMON ORDER

M.A. No. 93/2017 in T.C.P. No. 85/397-398/CLB/MB/MAH/2010

T.C.P. No.128/397-398/CLB/MB/MAH/2013

1. Petitioner in person is present. The Learned Representative of the Respondent is present.
2. By consent seeking adjournment for Final Hearing.
3. The matter is adjourned to **19.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.
aah

Sd/-

M.K. Shrawat
Member (Judicial)